

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**

**Item No.-202**

CP - 111/241/242/ND/2019

**IN THE MATTER OF:**

Mr. Sunita Gupta & Anr

....Applicant

**Vs**

M/s. Vector Spicon Pvt. Ltd. & Ors

....Respondent

**SECTION**

Under Section-241-242

Order delivered on 17.01.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**

**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent : Adv. Satya Prakash

For IRP :

**ORDER**

Ld. Counsel for the petitioner has put in appearance and submitted that he has filed rejoinder with Registry yesterday only through e-filing and undertakes to file hard copy of the same during the course of the day. A copy of the same has been served to the Ld. opposite counsel in the court today. List the case for **06.02.2020**.

*Sd/-*

**(K.K. VOHRA)  
MEMBER (T)**

*Sd/-*

**(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)**

(Lalit)